

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(CA)/29(CHE)/2024
Name of Petitioner : A Vijayan & 8 Others
& Vs
Name of Respondent : Silver Line Retreat Hotels pvt Ltd & 7 Others
Section : Sec 213 (a)(i) r/w Sec 221 & 447 of CA, 2013

ORDER

Present: Mr. Gaurav Kumar, Ld. PCS for Petitioner.
Mr. Pawan Jhabakh, Ld. Counsel for R2 and R3.
Mr. Rajkumar Jhabakh, Ld. Counsel for R8.
Ms. Pavithra Sundarajan, Ld. Counsel for R4.

None for the other Respondents despite service.

Since in the present petition, interim relief has been claimed and it is already 02.10 PM and other Member has to hold another Bench, list the petition for arguments on interim relief on **01.05.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**